

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/5/2016

**NAME OF THE PETITIONER(S)** : FIRST CITY INVESTMENTS LTD

**NAME OF THE RESPONDENT(S)** : LOVEDALE SPAS (I) LTD + 3

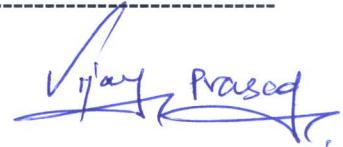
**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>
	SIGNATURE	

**REPRESENTATION BY WHOM**

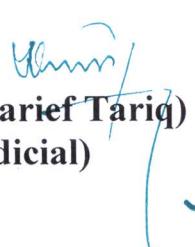
T. M. VIJAY PRASAD  
Practicing Company Secretary

Counsel for the petitioner



**ORDER**

Shri T M Vijay Prasad, PCS, representing the petitioner present. Counsel for respondents called but absent. No representation. Time extended for final hearing. Put up on 31.01.2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**